

HIGH COURT OF TRIPURA
AGARTALA

No.F.44 (1)(B)-HC/2021/9102-61

Dated, 26th April, 2021

NOTIFICATION

This is for information of all concerned that on account of sad demise of Hon'ble Mr. Justice Mohan M. Shantanagoudar, Judge, Supreme Court of India on 24.04.2021, all the Benches of the High Court of Tripura will rise **today (i.e. on 26.04.2021) at 03.30 P.M. as a mark of respect to the departed soul** and, thereafter, the Courts will not function for the day.

By order,

Sd/-

(D. M. Jamatia)
Registrar General

Copy to: -

01. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to His Lordship Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to His Lordship Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Chairman, Bar Council of Tripura, Agartala;
07. The President, High Court Bar Association, Agartala;
08. The Secretary, High Court Bar Association, Agartala with a request to circulate the same amongst all the learned Members of the Bar;
09. The Secretary, Tripura Bar Association, Agartala with a request to circulate the same amongst all the learned Members of the Bar;
10. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
11. The Government Advocate, High Court of Tripura, Agartala;
12. The Assistant Solicitor General of India, Tripura, Agartala;

13. The Public Prosecutor, High Court of Tripura, Agartala;
14. The Registrar (Vigilance), High Court of Tripura, Agartala;
15. The Registrar (Judicial), High Court of Tripura, Agartala;
16. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala;
17. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
18. The Joint Registrar, High Court of Tripura, Agartala;
19. All the Deputy Registrars, High Court of Tripura, Agartala;
20. The Chief Librarian, High Court of Tripura, Agartala;
21. All the Assistant Registrars, High Court of Tripura, Agartala;
22. The System Analyst, High Court of Tripura, Agartala for uploading of the same in the official website of the High Court of Tripura;
23. All the Superintendents, High Court of Tripura, Agartala;
24. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
25. All the Court Masters, High Court of Tripura, Agartala;
26. All the Bench Clerks, High Court of Tripura, Agartala;
27. All the Sections, High Court of Tripura, Agartala;
28. Notice Board of the Court-house; and
29. Order File.


Registrar General